

13.05.2024

Ct. no.654

Sl. No.11

sn

IN THE HIGH COURT AT CALCUTTA
CONSTITUTIONAL WRIT JURISDICTION
(Appellate Side)

W.P.A. 11773 of 2023
(assigned)

Abul Basar Molla
Vs.
The Kolkata Municipal Corporation & ors.

Mr. Sanjib K. Mukhopadhyay
Ms. Prama Roy
Ms. Nargis Parveen
... for the petitioner

Mr. Ansar Mondal, Ld. AGP
Mr. Somashree Dey
... for the respondent nos.8 to 11-State

Mr. Srijan Nayak
Mr. Fazlul Haque
Ms. Susmita Chatterjee
... for the K.M.C.

Mr. Sanjib K. Mukhopadhyay, learned Advocate for the petitioner submits that the Hon'ble Division Bench while disposing of the appeal being M.A.T. 2245 of 2023 had also disposed of the present writ petition. He informs the Court that the petitioner has filed Review Petition being RVW 41 of 2024 in respect of the order passed in M.A.T. 2245 of 2023 which is pending. He seeks further accommodation of four weeks.

Let the matter appear after three weeks on reopening of the Court after the ensuing summer vacation under the same heading.

(Bivas Pattanayak, J.)